

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF EVEREST GOLD LOANS PRIVATE LIMITED

1.	NAME OF THE CORPORATE PERSON	EVEREST GOLD LOANS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	26 TH APRIL 2012
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	REGISTRAR OF COMPANIES, COIMBATORE
4.	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U65929TZ2012PTC018177
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	D.NO.12, PERIYAR NAGAR, ERORE -638001, TAMILNADU.
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	24 TH JUNE 2023
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND REGISTRATION NUMBER OF THE LIQUIDATOR	Name: VASUDEVAN GOPU Address: 18/30, RAMANI STREET, K.K. PUDUR, SAIBABA COLONY, COIMBATORE - 641038, TAMILNADU, INDIA. Email: vasudevangopu.ip@gmail.com; vasudevanacs@gmail.com Telephone No: 0422-4347063 Registration No: IBBI/IPA-002/IP-N00291/2017-18/10849
8.	LAST DATE FOR SUBMISSION OF CLAIMS	24 TH JULY 2023

Notice is hereby given that EVEREST GOLD LOANS PRIVATE LIMITED has commenced voluntary liquidation on 24th June 2023.

The stakeholders of EVEREST GOLD LOANS PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 24th July 2023 to the liquidator at the address mentioned against item No.7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: June 26, 2023
Place: Coimbatore




Vasudevan Gopu
Liquidator of EVEREST GOLD LOANS PRIVATE LIMITED
IP Reg No: IBBI/IPA-002/IP-N00291/2017-18/10849